

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5178  
ANSWERED ON:20.04.2001  
FUNDS FOR PANCHAYATI RAJ  
ASHOK NAMDEORAO MOHOL

**Will the Minister of FINANCE be pleased to state:**

- (a) the amount recommended by Tenth Finance Commission for Panchayati Raj Institutions, State-wise;
- (b) the amount released by Union Government for the purpose, State-wise;
- (c) whether full amount was not released to States;
- (d) if so, the reasons and details thereof;
- (e) whether the remaining amount is likely to be released by the Union Government;
- (f) if so, the details thereof; and
- (g) if not, the reasons for the same ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALA SAHEB VIKHE PATH) :

(a) to (g) A statement showing the total amount of grants recommended by the Tenth Finance Commission for Panchayati Raj Institutions of States and grant released during 1996-2000 is enclosed .The balance grant could not be released to several States due to non-fulfillment of the requirements prescribed in the guidelines. The award period of the Tenth Finance Commission has expired on 31st March, 2000.